

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/486/2020

This the 15th day of January, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Mohd Akram, Age 33 years, S/o Fazal Hussain, R/o Nadian, Tehsil Darhal District Rajouri.

.....Applicant

(Advocate: Mr. N.D. Qazi)

Versus

1. State of Jammu and Kashmir, through Commissioner/Secretary to Govt, Public Works Department (R&B), Civil Secretariat, Jammu/Srinagar.
2. Chief Engineer PMGSY, JKRRDA, Jammu.
3. Dy. SP Supervisory Officer Women, P/S Rajouri.
4. IGP, Jammu.
5. Ghulam Rasool S/o Mir Mohd, R/o Fatehpur, Rajouri.
6. Qamar-ul-Nissa D/o Ghulam Rasool R/o H. No. 14, Lane No. 3 Bhatindi, Jammu.
7. Ex. Eng. PMGSY, Division Budhal.

.....Respondents

(Advocate: Mr. Amit Gupta, Id. Additional Advocate General)



O R D E R
[O R A L]

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Learned counsel for the applicant submits that he wishes to withdraw the T.A.

2. Accordingly, the T.A. is dismissed as withdrawn.



(ANAND MATHUR)
MEMBER (A)

Arun

(RAKESH SAGAR JAIN)
MEMBER (J)